

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 263 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2020

Name of the Company:

Fakirsons Papchem Pvt Ltd  
V/s  
Hitkari Packaging Pvt Ltd

Section:

9 IBC of 2016

**ORDER**

Learned Counsel Mr. Jaimin Dave appeared for the Operational Creditor.

The Operational Creditor has filed the Application under Section 9 of the Insolvency & Bankruptcy Code.

We hereby direct Operational Creditor to serve **Notice** once again to the Corporate Debtor by speed post as well as E-mail. The Affidavit of proof of service to be filed within two weeks.

The matter stands adjourned to 14.09.2020 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 27th day of July, 2020.